- (d) This would depend on the model to be selected and exact investments proposed.
- (e) A statement is attached. [See Appendix CXVI, Annexure No>, 24]. The face value of each share is Rs.lO[-. . The Ordinance does not specifically provide for compensation to the shareholders. This is a matter to be decided by the Claims Commissioner after utilising the compensation amount to discharge the liabilities of the company in accordance with the provisions set out in Section 19 of the Maruti Limited (Acquisition and Transfer of undertakings) Ordinance, 1980.
- (f) A statement is attached. [See Appendix CXVI, Annexure No. 25).

Employment for ex-servicemen

343. SHRIMATI RATAN KUMARI: Will the Minister of DEFENCE he pleased to state:

- (a) whether Government are considering any scheme to give preference to exservicemen in the matter of employment; and
 - (b) if so, the details in this regard?

THE MINISTER OF STATE~"TN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL); (a) and (b) The Government are alive to the problem of re-settlement of Exservicemen. Various schemes are being considered in consultation with concerned Ministries, Departmentg of the Central Goveznment as well as the State Governments. These scheme would be either exclusively or partly for the employment' of Ex-servicemen.

Assets of Bird and Company

344. SHRI ASHWANI KUMAR-. Will the Minister of INDUSTRY be pleased to state:

(a) the break-up of the assets of the nationalised Bird and Company (i) Cash and bank balances, (ii) Land, (iii) Building, (iv) machinery_i (v) deposits, (vi) number of shares (and their values) in other companies with their names, (vii) miscellaneous; and

(b) the break-up of the liabilities of this company under the headings, (i) loans, (ii) payment dues of goods purchased, (iii) salary and wages, (iv) shares owned by other companies (v> miscellaneous?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY CHARANJIT CHANANA): (a) and (b) Audited balance sheet of Bird and Company Ltd. is available for the year ending 31st March, 1978. (See below) According to this balance sheet the break-up of the assets and liabilities of the company on 31-3-1978 was a_s follows:

Assets	1	Rs. laklıs		
(i) Cash and Bank balances		32.05		
(ii) Land		3-67		
(iii) Building	2	11-82		
(iv) Plant & Machinery .	- 5° - 2°	29-48		
(v) Deposits	2	15.86		
(vi) Investments in shares of	į	13 40		
other companies deta	ils			
given in the Annexture).	•	95 81		
(vii) Miscellaneous	20			
(a) Fixed assets	• 4	12.65		
(b) Investments in securit and debentures.		Sec. 18-20		
Granda and a second second	*:	0.78		
(c) Current assets .	. •	285 - 98		
(d) Loans & advances	*:	58.52		
(e) Debit in profit & le account	065	238-1		
		784-72		
Liabilities	1	Rs. lakhs		
(i) Lon.s		310.51		
(ii) Payment dues of goods purchased (Sundary Creditors)	purchased			
(iii) Salaries & wages	N.	t shown		
	sej	parately.		
(iv) Share capital		70.51		
(v) Miscellaneous		다. 왕		
Reserves & surpluses		7.32		
Current assets		260,60		
Provisions		4.22		
TOTAL		784.72		

Statement

BIRD & COMPANY LIMITED

Schedule of Investments in shares on 31st March, 1978

No. of Shares/ Face Value of Govt. Secrurities Debentures, etc. held as on 31-3-78

Book Value as on 31st March, 1978

	held as on 31-3-78						
							Rs.
1,	Birds Jute & Exports Ltd.	•	•	•	•	14,415 2/5	16,18,890
2.	Weighbird (India) Ltd. (Formerly (Ltd.)	Georg	ge Sa	lter I	ndia	R st oog	to 10 -01
3.	W.H. Targett & Co. Ltd.	•	•	•	•	2,54,093	13,40,534
4.	Becker Gary & Co. (1930) Ltd.	•	•	•	•	13,511	85,008
5.	Birds Employees' Co-operative Socie	· ·	· fel	•	٠		1,08,000
э. б.	Bisra Stone Lime Co. Ltd.	·vy L	·u·	•	•	500	5,000
7.	Burrakur Coal Co. Ltd.	•	٠	•	•	_	12
y. 8.	Birds Trading & Investments Co. L	•	•	•	•	6,522	10,012
	Calcium Carbide & Chemicals Ltd.		·	, aid	•	13,160	1,33,249
9.		14	ity p	witt	•	25	1,875
10.		•	•	•	٠	3,80,030	26,42,701
11.		•	•	٠	•	7,614	46,257
12.	. ,	•	٠	•	•	1	100
•	Holman-Climax Manufacturing Ltd.	• •	•	•	•	4,700	73,551
•	Karnapura Development Co. Ltd.	•	•	•	•	23,700	2,29,025
15,	-do- Funders' Shares.	•	٠	•	•	38,800	5,21,598
	Kinnison Jute Mills Co. Ltd.	•	•	•	•	6,553 2/5	2,59,653
17.	,,			•	•	40,000	5,16,087
18,	Lawrence Investment & Property C	o. Lt	d-	•	٠	7,843 2/5	6,18,340
19.		•	٠	•	٠	5,773	81,633
20.	Orissa Minerals Development Co. L		٠	•	٠	85,219	7,04,984
	Karnapura Collicries Ltd Pref. S	ihare	8	•	•	5	176
24.	Patya Tea Co. Ltd.	٠	٠	•	٠	5	1
23.		•	•	•	•	61,497	3,98,771
24.	Sonakunda Baling Co. Ltd.	•	٠	٠	٠	1,000	1,25,000
25.	-do- and Cumulative Pref. 8		s.	•	•	600	60,000
26.	The Titaghur Paper Mills Co. Ltd.	•	•		٠	1 3/8	10